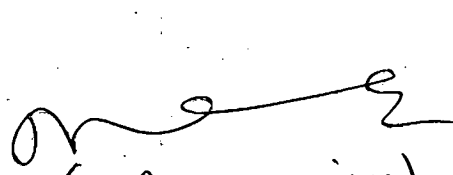


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Dated: 31/8/94

Applicant by Sh. L.M. Nerlekar,  
Respondents by Sh. Subodh Joshi.  
At the request of Sh. Joshi as  
he states that he wants to  
ascertain whether the requests  
of the applicants have been  
considered by the department.

Adjourned to 8/9/94.

  
(R. Rangarajan) (M.S. Deshpande)  
M(A) V/c.

8/9/1994.

None for the applicant.

Shri Subodh Joshi, counsel  
for the respondents.

The only prayer made by the  
applicant in this case is that the  
seniority list dated 30/7/1987 be  
quashed.

The respondents are directed  
to furnish the seniority list  
showing the dates on which the  
applicants have joined the services  
with respondent nos. 2, 3 & 4, on  
the next date of hearing.

S.O. to 28/10/1994.

  
(R. RANGARAJAN)  
MEMBER (A.)

  
(B.S. HEGDE)  
MEMBER (J)

28.10.1994

(10)

Applicant by L. M. Alexlekar  
and Respondents by Shri Subash  
Joshi.

The Learned counsel for the  
applicant submits that the applicant's  
seniority appears to have been  
restored, as his client is not  
approaching him.

The Learned counsel for  
the Respondents submits that  
the seniority of the applicant  
has already been restored.

In the circumstances,  
nothing survives. Accordingly, the  
OA is disposed of.

Re/d  
@  
'les

M. R. Kolhatkar

(M. R. KOLHATKAR)  
MEMBER (A)

B. S. Hegde  
(B. S. HEGDE)  
MEMBER (J)

Order/Judgement despatched  
to Applicant/Respondent (s)  
on 28/10/94

21/11/94